

(17)

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 1591/97

New Delhi this the 31st day of August, 2000

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mr. Govindan S. Tamai, Member (A)

Smt. Gurdish Kaur,
ANS (Retired),
Wife of Shri Balwant Singh,
R/o House No. 913, Block No. 19,
Baba Kharak Singh Marg,
New Delhi-110001.
(By Advocate: Shri T.D. Yadav proxy for
Shri G.S. Lobana)

-Applicant

Versus

1. The Medical Superintendent,
Dr. Ram Manohar Lohia Hospital,
Baba Kharak Singh Marg,
New Delhi-110001.
2. Union of India,
through
Secretary, Ministry of Health,
Nirman Bhawan,
New Delhi-110001.
3. Senior Accounts Officer,
Pay and Accounts Office,
Dr. Ram Manohar Lohia Hospital,
New Delhi .. Respondents
(By Advocate: Shri S.M. Arif)

ORDER (Oral)

By Mr. Justice V. Rajagopala Reddy, VC(J)

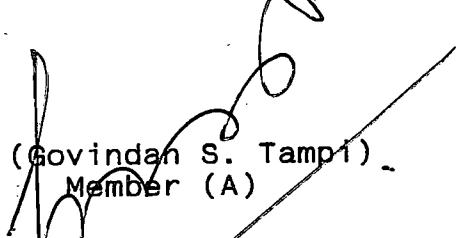
Heard the counsel for the applicant and the respondents.

2. The applicant was retired from service w.e.f. 31.10.1996. Before her retirement certain disciplinary proceedings were pending against her. Hence she was not paid pensionary and other benefits. The present OA is, therefore, filed seeking a direction to the respondent to pass final orders in the disciplinary proceedings and payment of all pensionary benefits.

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3. It is now stated by the learned counsel for respondents that the disciplinary proceedings have been dropped and all pensionary benefits have already been paid to the applicant. The learned counsel for the applicant contends that she is entitled for interest on all the pensionary benefits.

4. We are of the view that the applicant is entitled to interest on pensionary benefits as the disciplinary proceedings have been kept pending for a long time without any reason, and they have not ~~been~~ ^{ultimately} dropped. The O.A. is accordingly disposed of by directing the respondents to pay interest at the rate of 16(sixteen)% per annum from the due date. They shall be paid within a period of three months from the date of receipt of a copy of this order. No order as to costs.


(Govindan S. Tampi)
Member (A)


(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.